## THE HIGH COURT OF ORISSA: CUTTACK OFFICE ORDER

Dated the 11<sup>H</sup> June, 2020

It is hereby notified for all concerned that, the Hon'ble Court have been pleased to extend the direction of the Hon'ble Court issued vide Office Order dtd.15.04.2020, dtd 03.05.2020 and dtd.17.05.2020 regarding functioning of the High Court and Sub-ordinate Courts, till 03.07.2020.

BY ORDER,

REGISTRAR GENERAL

Memo No. 6011 (100) / Dtd. 11.06.2020 Copy forwarded to:-

- 1. All Officers of the Court
- 2. The Addl. Registrar -cum-Principal Secretary to Hon'ble the Chief Justice
- 3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
- 3. All Superintendents of the Court
- 5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
- The Medical officer of the Court for information and necessary action.

SPECIAL OFFICER (SPL. CELL)

## Memo No. 6012 (70)/ Dtd.11.06.2020 Copy forwarded to the -

- 1. Secretary General, Supreme Court of India, New Delhi
- 2. Registrar General, All High Courts
- 3. Chief Secretary to Govt. of Odisha, Bhubaneswar
- 4. Advocate General, Odisha, Cuttack
- 5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
- 6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
- 7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
- 8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
- 9. Director, Odisha Judicial Academy, Cuttack
- 10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
- 11. District & Sessions Judges......(All) of the State
- 12. President, Orissa High Court Bar Association, Cuttack
- 13. Commissioner of Police, Police Commissionerate, Bhubaneswar
- 14. Deputy Commissioner of Police, Cuttack For information and necessary action.

SPECIAL OFFICER (SPL. CELL)